

**GOVERNMENT OF INDIA  
OCEAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3456  
ANSWERED ON:20.03.2001  
METING ON COASTAL OCEAN DEVELOPMENT  
PRAHLAD SINGH PATEL

**Will the Minister of OCEAN DEVELOPMENT be pleased to state:**

- (a) Whether the Government are aware of the decisions taken during the 23rd Antarctica Consultative treaty meeting and second meeting of Environment Protection Committee:
- (b) If so, the details thereof;
- (c) The recommendations of the said meetings; and
- (d) The details of the benefits accrued from the Antarctica Consultative Treaty Meeting on the Coastal Ocean Development?

**Answer**

MINISTER OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI)

- (a) Yes, Sir.
- (b) & (c) The XXIII Antarctic Treaty Consultative Meeting (ATCM) and the II meeting of the Committee for Environmental Protection (CEP) was held at Lima, Peru from 31st May to 4th June, 1999. The Peru meeting passed six resolutions dealing with guidelines for Environmental Impact Assessment in Antarctica; review of the list of Specially Protected Species by Scientific Committee on Antarctic research (SCAR); support of parties to the Commission for the Conservation of Antarctic Marine Living resources (CCAMLR) on iproblems of illegal, unreported and unregulated fishing; Protocol on Environmental Protection; operational scientific aspects of preventative measures and response action in relation to liability for environmental damage in Antarctica; adherence to Environmental Protection by non-Consultative Parties and guidelines for Antarctic Shipping and related activities.
- (e) The Antarctic Treaty covers the Antarctic waters and not the coastal ocean of member countries.9